

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

53

C.S.P. No. 735/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

NAME OF THE PARTIES: Reliance Petro Distribution Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Counsel Mr. Apana Ghone

jb M/S Junnarkar

Counsel Mr. Siddhartha Samant Ray

& Associates

Adv. Ms. Nirali Chopra

for the

Petitioner Companies

Nirali Chopra

ORDER

CSP 735/230-232/NCLT/MB/MAH/2017

The Company Petition allowed.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)